

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 209/2022

KAMAL SINGH

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(IA NO 79075/2022 IN CRIMINAL APPEAL NO. 212 OF 2022 AND I.A. NO. 170884 OF 2022 IN CRIMINAL APPEAL NO. 211 OF 2022 (BAIL APPLICATION))

WITH

Cr1.A. No. 212/2022 (II)

(only IA No.79075 of 2022 (Bail) to be listed before Hon'ble Court
IA No. 79075/2022 - GRANT OF BAIL)

Cr1.A. No. 211/2022 (II)

(FOR

FOR GRANT OF BAIL ON IA 170884/2022

IA No. 170884/2022 - GRANT OF BAIL)

Date : 13-12-2022 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE AJAY RASTOGI
HON'BLE MS. JUSTICE BELA M. TRIVEDI

For Appellant(s) Mr. Gangan Sanghi, Adv.
Mr. Rameshwar Prasad Goyal, AOR

Mr. Sudhir Mendiratta, AOR

For Respondent(s) Mr. Ankit Goel, AOR

UPON hearing the counsel the Court made the following
O R D E R

A short adjournment has been sought for by learned counsel for
the appellant(s).

List the matter on 21.03.2023.

(JAYANT KUMAR ARORA)
ASTT. REGISTRAR-cum-PS

(VIRENDER SINGH)
BRANCH OFFICER